

**SPECIAL BENCH**

**ITEM NO.111**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No.48/ALD/2022**

**CORAM:**

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 18<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S PCN BUILDCON PRIVATE LIMITED V/S ROC.</b>
<b>UNDER SECTION</b>	<b>252 (3) OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Aman Kumar Dwivedi, Adv.

*: For the Petitioner*

Sh. Krishna Dev Vyas, Adv.

*: For the RoC*

Sh. Gaurav Mahajan, Sr. S.C.

*: For the I.T. Deptt.*

**ORDER**

This being a Special Bench, at the request of the learned counsel representing the Petitioner, the matter is adjourned for further hearing on 8<sup>th</sup> August, 2024 before the Regular Bench.

*-Sd-*

**(Ashish Verma)  
Member (Technical)**

*-Sd-*

**(Manni Sankariah Shanmuga Sundaram)  
Member (Judicial)**

**18<sup>th</sup> July, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*